

(c) Sitting Judges will not be inclined to take up this job for obvious reasons. Even retired Judges very often decline the offer.

Madurai division employees on strike

3364. SHRI K. T. KOSALRAM : Will the Minister of RAILWAYS be pleased to state :

(a) the grounds on which the Railway employees of Madurai Division on Southern Railway struck work some time in September, 1980 ;

(b) the assurance given to them for withdrawing the strike ;

(c) whether this assurance has been implemented now ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Railway employees of Madurai division demanded inclusion of Nagercoil-Tirunelveli (B.G.) Section in Madurai Division.

(b) No assurance was given.

(c) Does not arise.

घटिया औषधियों का उत्पादन

3365. श्री निहाल सिंह : क्या स्वास्थ्य और परिवार कल्याण मंत्री जीवन रक्षक औषधियों का उत्पादन करने वाली कम्पनियों के बारे में 9 दिसम्बर, 1980 के अतारोक्त प्रश्न संख्या 3060 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या मैसर्स बरोज बेलकम कम्पनी (इंडिया) बम्बई द्वारा घटिया

औषधियों का उत्पादन करने के मामले आठ बार प्रकाश में आए थे, प्रत्येक बार उत्पादित घटिया औषधियों के नाम क्या हैं और उनका मूल्य कितना है तथा उन सरकारी अथवा गैर सरकारी एजेंसियों के नाम क्या हैं जिन्हें ये औषधियां सप्लाई की गई थीं; और

(ख) घटिया औषधियों का उत्पादन करने के लिए सरकार द्वारा उक्त फर्म के खिलाफ क्या कार्यवाही की गई है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्रीनीहाररंजन सस्कर) : (क) और (ख). सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी।

Nhava-Sheva Port Project

3366. SHRI M. RAM GOPAL REDDY :

SHRI R.K. MHALGI :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the scheme of establishment of the Nhava-Sheva Port is making satisfactory progress ;

(b) if so, the current stage of the project ; and

(c) if the progress of the project is not as per time schedule, the reasons thereof and the remedy therefor ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL) : (a) and (b). Preparation of a D.P.R. (Detailed Project Report) for Nhava-Sheva port project was sanctioned by the Government in October, 1980. Later, tenders from short-listed Consultants were invited by Bombay Port Trust. The appointment of Consultants for under-taking this